

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **17.04.2025** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

02.00 PM

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In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 89/2025 For Stay IA No. 250/2025 To dispense with IA No. 251/2025 To implead IA No. 390/2025	Riju Ravindran Suspended Director & Promoter of Think and Learn Pvt. Ltd. Vs Pankaj Srivatsava, IRP of Think and Learn Pvt. Ltd. & 3 Ors	Mr.Adarsh Ramamujan	Mr. Thriyambak J Kannan For Caveator
2.	Comp App (AT) (CH) (Ins) No. 130/2025 For Stay IA No. 349 &350/2025	The Board of Control for Cricket in India Vs Pankaj Srivastava, IRP of Think and Learn Pvt. Ltd. & 3 Ors.	Ms. Bhavya Mohan	Mr. Thriyambak J Kannan For Caveator

By the order of Hon'ble Member (Judicial)

Chennai Bench

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